

- (ii) (a) Sixty-fourth Annual Report and Accounts of the Synthetic and Art Silk Mills' Research Association (SASMIRA), Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 1175/16/14]

**Reports and Accounts (2013-14) of various Cooperatives, J&K HPMC,
Srinagar and related papers**

कृषि मंत्रालय में राज्य मंत्री (श्री मोहनभाई कल्याणजीभाई कुंदरिया): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Thirty-eighth Annual Report and Accounts of the National Federation of Urban Co-operative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1246/16/14]

- (ii) (a) Annual Report of the National Co-operative Union of India (NCUI), New Delhi, for the year 2013-14.

- (b) Annual Accounts of the National Co-operative Union of India (NCUI), New Delhi, for the year 2013-14, and the Audit Report thereon.

- (c) Review by Government on the working of the above Cooperative Union.

[Placed in Library. See No. L.T. 1244/16/14]

- (iii) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1247/16/14]

- (iv) Statement giving reasons for not laying the Annual Reports and Audited Accounts of the Jammu and Kashmir Horticulture Produce Marketing

and Processing Corporation Ltd. (J&K HPMC), Srinagar, for the years 1997-98, 1998-99, 1999-2000, 2000-01, 2001-02, 2002-03, 2003-04, 2004-05, 2005-06, 2006-07, 2007-08, 2008-09, 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14, within the stipulated period.

[Placed in Library. *See No. L.T. 1245/16/14*]

I. Reports and Accounts (2013-14) of various PSUs and related papers

II. Report and Accounts (2013-14) of CIPET, Chennai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Hansraj Gangaram Ahir,
I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Sixtieth Annual Report and Accounts of the Hindustan Insecticides Limited (HIL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See No. L.T. 1044/16/14*]

(ii) (a) Fifty-third Annual Report and Accounts of the Hindustan Organic Chemicals Limited (HOCL), Marine Lines, Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See No. L.T. 1045/16/14*]

(iii) (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited (BCPL), Guwahati, Assam, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.